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Title: Need to regularize the services of employees working in Lal Bahadur Shastri College, Mumbai, Maharashtra.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): Hon. Deputy-Speaker, Sir, through this august House, I want to draw the attention of the Government and the Ministry of Shipping regarding confirmation of the employees working in Lal Bahadur Shastri College, Mumbai being administered by the Merchant Marine Education and Research Trust since 1994.

There were 21 employees appointed on a temporary basis in different categories like peons, sweepers, clerks, drivers, etc. Subsequently the Trust was closed down and the College was affiliated to the Indian Maritime University which was established in Chennai, Tamil Nadu. Unfortunately, those 21 employees were not confirmed in the service and they are still working as temporary staff even after completing twenty years of uninterrupted service. I must say with heavy heart that they are being deprived of all the privileges of a permanent employee. They are living under constant apprehension that they might lose their jobs.

Therefore, I urge upon the Minister of Shipping to issue orders for confirming 21 employees who have put in more than 20 years of service so that their families could lead a happy and peaceful life.